

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION Nos.772/2014 & 773/2014

Date of Decision: 21st November, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Shri Santosh Raichand Dhopre
Age :23 years, Occupation : Service,
Working as Khalashi,
SSE(C&W), Loni/PA, Pune Station
Pune – 411 001.
R/o. Navin Gar Dhavade Wasti Kangaon,
Taluka Daund, District:Pune,
Pin – 413 801.

... Applicant
in OA No.772/2014

Shri Rajendra Chandrabhan Avhad
Age:23 years, Occupation : Service,
working as Khalashi,
SSE(C&W), PA, Pune St. Pune,
Pin – 411 001.
R/o. Pune Railway Quarters R B-1
Building 583/ Room No.14,
Tadiwala Road, District:Pune
Pin – 411 001.

... Applicant
in OA No.773/2014

(By Advocate Shri Vicky Nagrani)

Versus

1. Union of India
General Secretary
Through Ministry of Railway,
Ministry of Railway,
Room : 256 / A,
Rail Bhavan,
Raisina Rd., Delhi – 110 001.
2. The Railway Board
Through Secretary
Room No.256/A
Rail Bhavan, Raisina Rd,
Delhi – 110 001.

3. General Manager CR
Central Railway
GM's Building, Second Floor,
Mumbai - 40000.
 4. Divisional Railway Manager
Central Railway Pune,
Pune - 411 032.
 5. Divisional Railway Manager
(Personnel) Pune Division
Divisional Office, Personal Branch,
Pune, Pin - 411 032.
- (By Advocate Shri V.D. Vadhavkar)

... Respondents

ORDER (ORAL)

Per : Shri R. Vijaykumar, Member (A)

When the cases are called, nobody appeared for the applicants nor their counsel. It is noted that no rejoinder has been filed by the applicants even since reply was filed on 28.04.2015. It also appears that the applicants are directly corresponding with the respondents by way of Mercy Petition.

2. In the circumstances, it is evident that the applicants do not wish to pursue these matters in this legal forum and therefore, these Original Applications are dismissed in default for non-prosecution. No order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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